GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. 8

TO BE ANSWERED ON JULY 20, 2023

HOUSING AND URBAN DEVELOPMENT MODEL

NO. 8. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the country is facing issues/challenges concerning Housing and Urban settlement in different parts of the country and if so, the details thereof;
- (b) whether the Government has any proposal about the future Housing and Urban Development Model in India according to hill, plain, coastal, desert and other concerning factors, etc., if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Union Territory of Ladakh has proposed any plans for future Housing and Urban Development and if not, the reasons therefor?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NO. 8* FOR 20.07.2023 REGARDING 'HOUSING & URBAN DEVELOPMENT MODEL'

(a) &(b): Urban Development is a state subject. To address the issues of Housing and Urban settlement in different parts of the country, Ministry of Housing & Urban Affairs (MoHUA) is supplementing the efforts of States/Union Territories (UTs) through various Missions/Schemes such as- Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Smart Cities Mission (SCM), Swachh Bharat Mission-Urban (SBM-U) 2.0 and Pradhan Mantri AwasYojana-Urban (PMAY-U), Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) and Urban Transport Projects to improve the quality of life and to improve urban infrastructure in cities / towns. The funds are sanctioned / released to the States / UTs as per Missions/Schemes guidelines and the projects are implemented by the States / UTs through the Urban Local Bodies and parastatals.

Further, various policies/guidelines including National Urban Housing and Habitat Policy-2007, Model Building Bye Laws (MBBL)-2016, National Building Code (NBC)-2016, Coastal Regulation Zone (CRZ) etc. have been formulated by Central Government with the intent to ensure an integrated and coherent approach towards housing and urban development. MBBL, NBC and CRZ prescribe different development norms, standards and designs for different geographical regions like hills, coastal areas etc. For example, in hill areas, the space standards are affected by topography and environment. Therefore, MBBL provides the development norms and standards for hilly towns pertaining to construction and NBC further provides the requirements relating to development planning and design of buildings in hilly areas. These policies/guidelines are being implemented by respective States/UTs.

(c): Proposals related to urban development received from UT of Ladakh are examined and sanctioned under various missions of MoHUA from time to time. The UT of Ladakh is formulating GIS based Master Plan for the cities of Leh and Kargil under the AMRUT Mission. MoHUA is providing financial and technical assistance for the same.